

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 15 .02.2025

No.HC.V-68/2021/150 /Estt. #### Consequent upon completion of the term of 1 (one) year of engagement, as stipulated in the engagement orders No. HC.V-23/2011/227/Estt. dated 06.03.2024 and HC.V-68/2021/203/Estt. dated 29.02.2024, the following persons are hereby disengaged from the post of Stenographer on contractual basis with effect from the dates as mentioned against their names.

SL No.	Name of Person	Date of disengagement
1.	Shri Robin Khan	28.02.2025 (A.N.)
2.	Smt. Hiya Kashyap	03.03.2025 (A.N.)
3.	Smt. Rima Chakraborty	05.03.2025 (A.N.)
4.	Smt. Minakshi Sutradhar	05.03.2025 (A.N.)
5.	Shri Bhargav Das	05.03.2025 (A.N.)

By Order

Sd/-Shri Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.V-68/2021/150 /Estt.

Dated 15 .02.2025

Copy to:-

1. The Registrar (Vig/Admin/Judl), Gauhati High Court, Guwahati.
2. The Registrar- Cum- Principal Secretary to HCJ, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Officer on Special Duty (In Charge of Protocol Section), Gauhati High Court, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
8. The Secretary to HCJ, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati, with a request to upload the aforesaid order in the official website of Gauhati High Court.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice, _____, Gauhati High Court, Guwahati.
14. The Administrative Officer (J), _____, Gauhati High Court, Guwahati.

15. The Court Officer No. I and II, Gauhati High Court, Guwahati.
16. C.A to the Registrar General, Gauhati High Court, Guwahati.
17. The persons concerned.
18. The Order File.


REGISTRAR GENERAL
EC